

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 346 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

SIPIN CH. BHOWMICK

VS

UNION OF INDIA & ORS.

For the applicant : Mr. A. Chakraborty, counsel

For the respondents: Mr. P. Chatterjee, counsel

Heard on : 12.5.98

Order on : 12.5.98

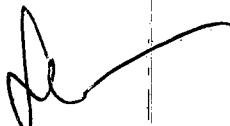
O R D E R

S.N. Mallick, VC

We have heard the 1d. counsel for both the parties. It is submitted by Mr. A. Chakraborty, 1d. counsel for the applicant that during the pendency of the application all his grievances ventilated in the application has been remedied by the authorities and as such he has instruction not to proceed with this application. Accordingly the application is disposed of being not pressed. No order as to costs.


MEMBER (A)

i.n.


VICE-CHAIRMAN